

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**RAJYA SABHA
STARRED QUESTION NO.170*
(TO BE ANSWERED ON 17.03.2022)**

FDI inflows in Direct to Home sector

170. Shri M.V. Shreyams Kumar:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of Foreign Direct Investment (FDI) policy in Direct to Home (DTH) sector under broadcasting carriage service; and
- (b) the details of the FDI inflows to various service providers in the field?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF
YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)**

(a) to (b) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) and (b) OF THE RAJYA SABHA STARRED QUESTION NO. *170 FOR ANSWER ON 17.03.2022

(a) and (b) : As per extant Foreign Direct Investment (FDI) policy, 100% FDI under automatic route is allowed in Direct to Home (DTH) Sector under Broadcasting Carriage Service sector. However, infusion of fresh foreign investment, beyond 49% in a company not seeking license/permission from sectoral Ministry, resulting in change in the ownership pattern or transfer of stake by existing investor to new foreign investor, will require Government approval. The details of the FDI inflows to various service providers in the field are as under: -

1.	M/s. Dish TV India Ltd. (including Videocon)	-	Rs. 21,70,00,00,000/-
2.	M/s Tata Play Ltd.	-	Rs. 18,69,89,76,295/-
3.	M/s Sun Direct TV Pvt. Ltd.	-	Rs. 8,41,55,81,085/-
4.	M/s Bharati Telemedia Ltd.	-	Rs. 21,65,06,00,000/-
	Total	-	Rs. 70,46,51,57,380/-